

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 415  
TO BE ANSWERED ON 12<sup>th</sup> DECEMBER, 2018**

**SIGNALS OF INDIAN SERVICE PROVIDERS AT BORDER**

415. SHRI V. ELUMALAI:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that the Government has taken steps to jam signals from neighbouring countries as also to provide signals of Indian Service providers going across the border;
- (b) if so, the details thereof;
- (c) whether it is also true that the department has taken steps to locate towers on the India side in a manner that their signals are not available across the border; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

- (a) & (b) No Madam. The Department of Telecommunications has not taken steps to jam signals from neighbouring countries as also to provide signals of Indian Service providers going across the border.
- (c) & (d) The Department of Telecommunications have directed the Telecom Service Providers in their respective license agreement(s) to ensure that while providing mobile telephone services near International Border of India, the Base Stations, Cell Sites or Radio Transmitters, wherever located and established, shall be as far away from such border as feasible and such Base Stations, Cell Sites or Radio Transmitters shall work in such a fashion that radio signal(s), emanating there from, fade out when nearing or about to cross international border and become unusable within a reasonable distance across such border.

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